

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 146 of 2017

Dated: 11th January, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Rajasthan Renewable Energy Corporation Ltd. Appellant(s)
Vs.
M/s. Shree Cement Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Susan Matthew
Mr. A.K. Sharma (Rep.)

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R-1, 3 & 4

Mr. Prashanto Sen, Sr. Adv.
Mr. Pallav Mongia
Ms. Vaishali Goyal for R-5

Mr. P.N. Bhandari for R-6 & 7

Mr. R.K. Mehta,
Ms. Himanshi Andley for R-8

ORDER

List the matter on **01.02.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**